

Government of India with reference to schemes; formulation of programmes, district-wise, is made by the State Government.

(c) and (d). This information is being collected and will be placed on the Table of the Sabha.

Chief Ministers' Conference of Food Policies

680. SHRI RAM KISHAN GUPTA :
SHRI HUKAM CHAND
KACHWAI :
SHRI K. LAKKAPPA :
SHRI S. M. KRISHNA :
SHRI DEORAO PATIL :
SHRI A. SHEEDHARAN :
SHRI HIMATSINGKA :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the nature of decisions taken and recommendations made in the recent Chief Ministers' Conference held in New Delhi on the 27th September, 1969 regarding future Food policies; and

(b) whether the present foodgrain and sugar policies are to be continued in the coming year?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) A statement showing the recommendations of the Chief Ministers Conference held on 27.9.69 is attached.

(b) Generally the policies in force in 1968-69 season are being continued in 1969-1970 season.

Statement

- The targets for procurement recommended by the Agricultural Prices Commission were generally acceptable. However, marginal adjustments will have to be made to allow for shortfall in production in view of change in the course of monsoon after the recommendations of the Agricultural Prices Commission were made.
- The existing procurement prices should be maintained with marginal adjustments.

- The State Governments of Bihar, Kerala, Mysore and West Bengal were in favour of continuing the payment of delivery bonus. The suggestion to eliminate incentive bonus on rice payable to the exporting States was not acceptable to the supplying States.
- The recommendation of the Agricultural Prices Commission for resorting to direct purchases from producers and elimination of intermediaries was acceptable in principle. However, the State Governments would be free to choose the system of purchases best suited to meet the needs of intensifying procurement in their States.
- The recommendations of the Agricultural Prices Commission for deferring part of the price to be paid to the farmers was not accepted.
- The existing policy of partial de-control for sugar would continue for 1969-70.

Applications from M. Ps. for Telephone Connections at their usual places of Residence

681. SHRI K. HALDER :
DR. RANEN SEN :
SHRI INDRAJIT GUPTA :
SHRI J. M. BISWAS :

Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) the number of applications received from Members of Parliament in Delhi for telephone connections at their usual places of residence ;

(b) the number of applications received in August, 1969 for a half telephone connection in Calcutta ;

(c) whether it is a fact that even after a period of a month and a telephone connections were not given in some cases ;

(d) whether it is a fact that complaints were made to the General Manager Telephones Calcutta that he did not acknowledge letters from Members of Parliament ; and

(e) whether complaints were received by